

(16)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH, NEW DELHI.

OA.70/92 with MA.1819/94 and OA.71/92 with MA.1821/94

New Delhi, dated this the 12th of August, 1994.

Shri N.V. Krishnan, Hon. Vice Chairman(A)

Shri C.J. Roy, Hon. Member(J)

1. OA 70/92

1.	Shri Jambu	s/o Shri Babu Lal
2.	" Ramavtar	" Ramji Lal
3.	" Gaj Raj	" Hari Singh
4.	" Radhakishan	" Narain
5.	" Puran	" Thakal Nath
6.	" Ram Shai	" Ram Chand
7.	" Jagdish	" Prabhat
8.	" Ram Phool	" Nanage
9.	" Bhagwan Shai	" Nathu
10.	" Ram Millasi	" Babu Lal
11.	" Nehan Lal	" Bheri Lal
12.	" Mira Lal	" Bhoriya
13.	" Hazari	" Bhoriya
14.	" Madan	" Narain
15.	" Chajju	" Ram Dayal
16.	" Ghina	" Khaniya
17.	" Kishore	" Ganesh
18.	" Ram Swarup	" Shoo Dan
19.	" Ramesh	" Dharma
20.	" Sujan	" Dar Karan
21.	Kalu Ram	" Shyam Lal
22.	Phaled	" Ram Dhan .. Applicants

All were working as C/L Gangaan/Labour under  
Assistant Engineer, Western Railway, Bandikuli  
and s/o s/o Sunil General Store, Mehrouli Road,  
Raj Nagar, Palam Colony, New Delhi-45

2. OA 71/92

1.	Shri Puran	s/o Shri Modi
2.	" Birbal	" Ram Lal
3.	" Rajender	" Ramdev
4.	" Moti Ram	" Magi Ram
5.	" Gangai Shai	" Jhawaria
6.	" Kalyan	" Arjun
7.	" Mool Chand	" Lala

8.	Shri Sarvan	s/o Shri Ram Phool
9.	" Ram Kishan	" Samray
10.	" Mohar Singh	" Daroli
11.	" Chaju Ram	" Kanchan
12.	" Mohar Singh	" Nanva
13.	Chaju Ram	" Ganga Ram
14.	" Giri Raj	" Ram Kumar
15.	" Bhanwar Lal	" Ramji Lal
16.	" Ram Bharosy	" Ram Shai
17.	" Mangal	" Khyali
18.	" Sohan Lal	" Moti Lal
19.	" Atar Singh	" Umed
20.	" Amar Singh	" Mangtum
21.	" Mt Ram	" Umed
22.	" Lal Chand	" Parbhati
23.	" Khaniya	" Ram Shai
24.	" Munshi Lal	" Bheri Lal
25.	" Arjun	" Pirbhu
26.	" Kesar	" Hari Ram
27.	" Ram Kishan	" Giri Raj
28.	" Ram Gopal	" Ram Chander
29.	" Jagdish	" Kanhan
30.	" Chati	Suwanta .. Applicant

All were working as C/L Gangman under Assistant Engineer (PM-8K1), Western Railway, Bandikui, and NO 8-30, Hira Park New, Dichau Road, Majarpur, New Delhi (Hn. Rajender Singh).

By Shri V.P.Sharma, Advocate for all the applicants in both OA's.

#### Versus

#### Union of India, through

1. The General Manager  
Western Railway  
Church Gate, Bombay
2. The Di. Railway Manager  
Western Railway  
Jaipur
3. The Secretary  
Railway Board  
Rail Bhawan  
New Delhi
4. The Assistant Engineer  
Western Railway  
Bandikui .. Respondents

By Shri Romesh Gautam, Advocate in both OA's.


ORDER (Oral)

(By Shri N.V.Krishnan, Hon'ble Vice-Chairman(A))

Both these OAs are listed for direction today. When they were taken up, the learned counsel for both parties agreed that these OAs may be disposed of finally as a similar matter (OA 2441/91) Netram & Ors. Vs. General Manager, Western Railway & Ors., was disposed of on 26.5.94. In view of this submission, both the OAs are being disposed of, following the judgement in the case of Netram & Ors (supra).

2. The prayer of the applicants is to direct the respondents to consider them for regularization of their services as per Railway Board's letter dated 11.9.86, in preference to junior and outsiders and also that the respondents be directed to engage them in preference to the juniors and outsiders.
3. This very prayer has been considered in Netram's case. Therefore, following the orders passed in that case, we dispose of these OAs with a direction to the respondents to include the names of such of those applicants who satisfy the criteria now, having acquired temporary status and to include the names of the applicants in the Live Casual Labour Register in accordance with Railway Board's circular dated 28.8.87 (Annexure A-13) and finally to engage those applicant as casual labour as and when need arises in accordance with their seniority in that Register. We make it clear that the applicants may give a representation to the authority concerned



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within a period of one month from the date of receipt of this order to the effect that they do satisfy all the conditions in regard to their eligibility in accordance with Railway Board's circular dated 28.8.87. Let a copy of this order be placed on both the files.

4. MAs for vacation of stay have become infructuous and therefore dismissed.

(C.J. Roy)  
Member (J)

(N.V. Krishnan)  
Vice-Chairman (A)

/kam/

True Copy  
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Pratap

PRITAM SINGH  
Court Clerk  
Central Administrative Tribunal  
Principal Bench  
Patidhar House, New Delhi